

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 08
Cont. A No. 06/425/JPR/2022
Under Section 425 of IBC, 2016

In the matter of:

Bhala Finance Pvt. Ltd.

.... Applicant


Versus

Rajiv Kumar Sanghi

...Contemnor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 31.07.2024.



(Prabhu Dayal Sewda)
Court Officer

July 12, 2024